

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs)
TIS HAZARI COURT, DELHI

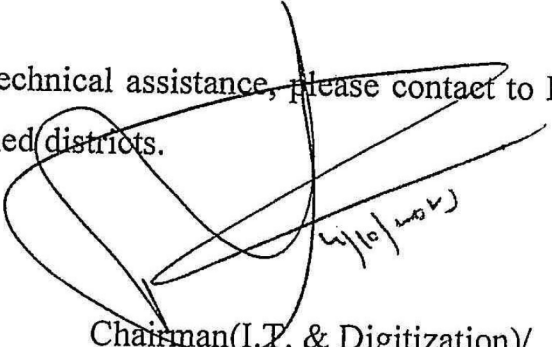
NOTIFICATION

All the stakeholders are hereby informed that the latest version of e-Filing 3.0, developed under the aegis and guidance of Hon'ble e-Committee, Supreme Court of India, is likely to be implemented very soon in Delhi District Courts.

As pleadings/ Interlocutory Applications (IA)/Documents lying under heads of "Draft" and "Defective" in e-Filing 1.0 shall not be accessible to stakeholders after implementation of e-Filing 3.0, all are requested to utilize/submit/furnish the aforementioned data at e-filing 1.0 immediately otherwise they will not be able to submit/use the data.

For the benefit of the stakeholders, user manual and video tutorials pertaining to e-Filing version 3.0 are available on e-Filing Portal of Hon'ble e-Committee, Supreme Court of India i.e. <https://csc.ecourts.gov.in/pdedev/>. All are requested to go through the same.

In case of any technical query or technical assistance, please contact to Branch In-charges of Computer Branch of concerned districts.


Chairman(I.T. & Digitization)/
Centralized Computer Committee
Tis Hazari Court, Delhi

75069-134

/IT Cell/ 2023

Dated: 05 OCT 2023

Copy forwarded for information and necessary actions to:

1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi
2. All the Ld. Principal District & Sessions Judge, Delhi/New Delhi with the request to disseminate the information on the respective websites, affix on the prominent place/notice board and also share with respective Bar Association.
3. Ld. Principal District & Sessions Judge – Cum - Special Judge (PC ACT/CBI), RACC, New Delhi with the request to disseminate the information by affixing the same on the prominent place/notice board.
4. Ld. Principal Judge-Family Court, Delhi/New Delhi.
5. Ld. Officer In-Charge- Computer, Delhi/New Delhi.
6. Ld. Officer In-Charge- Filing Branch Delhi/New Delhi.
7. Ld. Officer In-Charge- Filing Branch, Family Court Delhi/New Delhi.
8. Ld. CPC, Hon'ble High Court of Delhi, New Delhi.
9. Ld. Chief Metropolitan Magistrates, Delhi/New Delhi
10. Ld. Senior Civil Judges, Delhi/New Delhi
11. Ps. to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court Delhi
12. Hony. Secretary, Delhi Bar Association. Tis Hazari Court, Shahdara Bar Association, Karkardooma Court, Saket Bar Association, Saket Court Complex, New Delhi Bar Association, Paliala House Court, Dwarka Bar Association, Dwarka Court and Rohini Bar Association, Rohini Court to upload the same on your website and also affix it on notice board and prominent place for dissemination at large.
13. The dealing Assistant, Layer seat, THC for uploading.
14. The Dealing assistant, Website Committee, THC, with the direction to upload on website.
15. Concerned file


 4/10/2023
 Chairman (I.T. & Digitization)/
 Centralized Computer Committee
 Tis Hazari Court, Delhi

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78